

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF SRABANI CONSTRUCTIONS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SRABANI CONSTRUCTIONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	16/08/2001
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Odisha, Cuttack
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201OR2001PTC006571
5.	Address of the registered office and principal office (if any) of corporate debtor	SRABANI CONSTRUCTIONS PRIVATE LIMITED Plot No-1185, Balitota Sahi, Nayapalli, Bhubaneswar, Khordha, Odisha-751012
6.	Insolvency commencement date in respect of corporate debtor	21 st April, 2022 vide order issued by NCLT, Cuttack Bench in CP (IB) No. 145/CTB/2019.
7.	Estimated date of closure of insolvency resolution process	17 th Oct, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sri Chaitanya Kumar Ray Registration No: IBBI/IPA-003/IP- N00032/2017-2018/10260
9.	Address and e-mail of the interim resolution professional, as registered with the Board	MIG-26, Manarama Estate, Rasulgarh, Bhubaneswar-751010, Odisha. cma.chaitanya@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	MIG-26, Manarama Estate, Rasulgarh, Bhubaneswar-751010, Odisha. cma.chaitanya@yahoo.com
11.	Last date for submission of claims	6 th May, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link https://ibbi.gov.in/home/downloads (b) Physical Address: Available at website



Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of a corporate insolvency resolution process of the M/S SRABANI CONSTRUCTIONS PRIVATE LIMITED on 21st April, 2022.

The creditors of the SRABANI CONSTRUCTIONS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 06th May, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd /-

Name and Signature of Interim Resolution Professional :

Sri Chaitanya Kumar Ray

Date and Place

23rd April, 2022; Bhubaneswar

